

(b) the action Government propose to take in the matter?

The Minister of Transport (Shri Raj Bahadur): (a) Yes Sir. We are aware that air travellers when they are held up at Jammu due to bad weather do not always find reasonable good accommodation there.

(b) The following accommodation suitable for upper income group tourists is at present available at Jammu:—

- (i) Government Guest House—4 double rooms.
- (ii) Tourist Reception Centre—10 double rooms.

The Third Plan of the Jammu and Kashmir Government includes a provision of Rs. 7 lakhs for construction of a 50-bedded hotel at Jammu. As a short-term measure, the Jammu and Kashmir Government propose to spend Rs. 50,000/- during the current financial year on renovation of the existing accommodation at the Tourist Reception Centre, Jammu.

Provident Fund Contribution in Industries

626. Shri K. N. Pande: Will the Minister of Social Security be pleased to state:

(a) whether Government propose to raise the rate of Provident Fund contribution in some industries; and

(b) if so, which are those industries and when the increase will be brought into effect?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) and (b). The question of extending the enhanced rate of contributions to the Provident Funds under the Employees' Provident Funds Act, 1952, is under consideration in respect of the following industries/class of establishments:—

- 1. Tea Plantations (other than the tea plantations in the State of Assam).

- 2. Coffee Plantations.
- 3. Rubber Plantations.
- 4. Cardamom Plantations.
- 5. Pepper Plantations.
- 6. Iron-ore mines.
- 7. Manganese mines.
- 8. Limestone mines.
- 9. Gold mines.
- 10. Industrial and Power alcohol industry.
- 11. Asbestos Cement Sheets Industry.
- 12. Coffee curing establishments.

Provident Fund Scheme in Factories

627. Shri K. N. Pandey: Will the Minister of Social Security be pleased to state:

(a) whether Government propose to extend the scheme of Provident Fund to all factories covered by the Factories Act; and

(b) if so, by what time?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) and (b). No. But Government may prefer to extend the scheme to a number of industries not covered by the Act at present.

Acreage Under Jute Cultivation

628. Shri Biren Dutta: Will the Minister of Food and Agriculture be pleased to state:

(a) the total acreage under cultivation of jute in the country during the last 5 years ending July, 1963;

(b) total production during this period; and

(c) the steps taken to improve the production of jute?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b).